

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

5. C.P.998/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.04.2019**

NAME OF THE PARTIES: Devendra Sharma
v/s.
Piramal Glass Ltd.

SECTION 241-242 OF COMPANIES ACT, 2013.

ORDER

Both sides present. Counsel for the Petitioner filed affidavit in rejoinder. Counsel for the Corporate Debtor seeks time. List this matter on 06.06.2019 for final hearing.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)